

## PROFORMA FOR DECLARATION OF ASSETS

(As On 31-03-2012)

Name of officer (In Full) : Abdul Zahid Qurashi

Date of Birth : 28-02-1967

Present post held : 1 st Addl. District & Session Judge Baloda Bazar, Distt- Raipur (C.G.)

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How accured? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1	2	3	4	5
1 Mouja Mova (Raipur) Distt.- Raipur (C.G.)	-	Plot Khasra No. 517/17 area 1500 Sqft.	-	Purchase by self Rs 4.50,000
2 Mouja Jhinga bai takli Ward No 61 Nagpur (Maharashtra)	House Khasra No. 238, House No 1212/A/23	-	-	Purchase by self Rs. 46,00,000 (On loan)
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1				
1 Moter Cycle	Rs. 46000 /-			
2 Hyundi Car i10	Rs. 400182/-			
3 LCD	Rs. 34,500 /-			
Jewellery (Lump Sum)				
Jewellery (Worth Rs.) About Rs 60000 /-				

*Abul*  
10/11/13



Shares debentures			
Name of Issuing Company 1		Nos. of Shares 2	
Debentures of L&T Infrastructure Finance Company Limited		Rs 20000	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount	
LIC		Rs 5,10,000	
Bank Deposites/ Securitics & Investments			
	Name of Bank	City	Amount
1) Fixed Deposits	-	-	-
2) Saving Bank A/cs	1 State Bank Of India 2 Axis Bank	Baloda bazar Nagpur	62522.31 (as on date 09/01/13) Rs. 10,732.64 (as on date 09/01/13)
3) PPF			Rs. 42,252
4) GPF			Rs 2,87,448
5) NSS			Rs, 40,000
6) Others	-	-	-

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated  
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965

  
Signature & Date  
10/11/13